

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 364 OF 2009

WAMAN & ORS.

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report)

Date: 21/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(Vacation Bench)

For Appellant(s)

Mr. J.P. Dhanda, Adv.
Mr. Amrendra Kumar Singh, Adv.

For Respondent(s)

Mr. Dushyant Parashar, Adv.
Ms. Asha G. Nair, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. J.P. Dhanda learned counsel appearing on behalf of the appellants commenced his arguments at 12.20 p.m. and concluded at 2.15 p.m. Thereafter, Mr. Dushyant Parashar learned counsel appearing on behalf of the respondent State made his submissions upto 3.00 p.m.

Hearing concluded.

The Court reserved its verdict.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master